

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-131
IB-855(ND)/2020

IN THE MATTER OF:
GUTHY-RENKER MARKETING PRIVATE LIMITED

....APPELLANT

SECTION
U/s 59

Order delivered on 02.12.2020

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Appellant :
For the OL :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 12.01.2021 as per the directions of Hon'ble Members.


(Madhu Narula)
Court Officer

Surjit